

Through Fax

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Sunil Kumar Singh No. 2,
Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
(Recommended for appointment & posting as Principal Judge, Family Court, Jamshedpur)
2. Sri Rizwan Ahmad,
District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad,
(Recommended for appointment & posting as Principal Judge, Family Court, Chaibasa)
3. Sri Shree Prakash Dubey,
District & Additional Sessions Judge, Sahebganj,
(Recommended for appointment & posting as Principal Judge, Family Court, Sahebganj)
4. Sri Devendra Kumar Pathak,
District & Additional Sessions Judge-cum-Spl. Judge, ACB, Daltonganj,
(Recommended for appointment & posting as Principal Judge, Family Court, Dumka)
5. Smt. Babita Prasad,
District & Additional Sessions Judge, Ramgarh
(Recommended for appointment & posting as Principal Judge, Family Court, Koderma)
6. Sri Ravindra Kumar,
District & Additional Sessions Judge, Godda.
(Recommended for appointment & posting as Principal Judge, Family Court, Lohardaga)
7. Smt. Sanjeeta Srivastava,
District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
(Recommended for appointment & posting as Addl. Principal Judge, Addl. Family Court, Dhanbad)

Sub: - Regarding nomination for attending "1st Regional Training Programme for Sensitization of Family Court Judges" on 21st & 22nd September, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you for attending "1st Regional Training Programme for Sensitization of Family Court Judges" on 21st & 22nd September, 2019 at Judicial Academy Jharkhand, Ranchi.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid training programme.

It is further to inform that you have to make arrangement for accommodation of your own as per Rules for the aforesaid Programme.

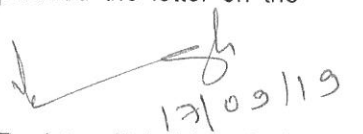
This is for kind information and needful.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo no. 3482 /Apptt.

dated, the Ranchi Sept 17, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA/2482 dated 16.09.2019 / the Judicial Commissioner, Ranchi for information / the Principal District & Sessions Judges, Dhanbad, Sahebganj, Daltonganj, Ramgarh, Godda for information / C.P.C. I/c, e-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


12/09/19
Registrar (Administration)